NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P.(IB)-269(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024

NAME OF THE PARTIES:- **ADI Aqua Projects Private Limited**
V/s
Deepmala Infrastructure Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Natasha Dhruman Shah appeared for the Operational Creditor through VC and Counsel, P. G. Sabnis a/w Kashmira Khedekar appeared for the Corporate Debtor through VC. By consent of the parties list this matter on **28.06.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT